

Title: Need for regularisation of the services of Extra-department employees of Department of Posts.

SHRI M. CHINNASAMY (KARUR): Madam, I wish to draw the attention of the Government towards the urgent need to regularise the services of over three-and-a-half lakh extra-departmental employees of the Postal Department all over the country.

The extra-departmental employees are, in fact, the backbone of the postal system for they are at the operational end of the Department looking after both collection and delivery. But these unfortunate employees have remained just like casual employees on a meagre salary for several years. Many have been retired after long years of service without any benefit. Even the Report of the Talwar Committee was not implemented. Only after long-drawn strike by the employees and after the matter rocked Parliament a few years ago, the Government agreed to implement some of the recommendations and promised to consider the rest favourably in the course of time.

But, so far, only 25 per cent of the recommendations have been implemented. The major recommendations are still pending. The employees feel let down. However, the recent assurance of the Hon'ble Communication Minister that all the extra-departmental employees would be regularised came as a solace to them. In view of the hardships faced by the extra-departmental employees and in order to meet our justice to them, I appeal to the Government to regularise all the extra-departmental employees without further delay and also implement the Report of the Talwar Committee in toto.

SHRI PRIYA RANJAN DASMUNSI (RAIGANJ): Madam, the Minister of Parliamentary Affairs is not here. There is no Cabinet Minister here. These matters under Rule 377 are also very important. ...(*Interruptions*)

MR. CHAIRMAN : One Cabinet Minister should be in the Lok Sabha.

SHRI SOMNATH CHATTERJEE (BOLPUR): A Cabinet Minister is present.

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): Madam, I am here.

MR. CHAIRMAN: Yes. Thank you.